

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 419 of 2019**

**IN THE MATTER OF:**

**Mahesh Kumar Sharma**

**....Appellant**

**Vs.**

**Sagu India Holdings Ltd. & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. S.M. Sundaram, Advocate**

**For Respondents: Mr. Rajesh Choudhary and Mr. Pankaj Bhagat,  
Advocates**

**O R D E R**

**30.07.2019:** Due to paucity of time this matter could not be taken up.  
Post this appeal on **27<sup>th</sup> August, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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